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**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, EAST DISTRICT SESSIONS DIVISION
KARKARDOOMA COURTS, DELHI**

To,

The Director General (Prison)
Central Jail, Tihar-Mandoli Jail
Delhi

Subj: Provision of linkage of Video Conferencing in forthcoming Winter Vacation 2022.

Sir,

As per prevailing practice, please note that in the forthcoming Winter Vacation-2022 w.e.f. 26.12.2022 to 11.01.2023 (both days inclusive), the work of extension of Remand/Rehnuma of UTPs shall be done through Video Conferencing in the Duty Magistrate in East District, Karkardooma Court Complex, Delhi.

It is, therefore, requested to ensure the linkage of Video Conferencing in the forthcoming Winter Vacation-2022 is functioning in East District, Karkardooma Courts, Delhi for extension of Remand/Rehnuma of UTPs.


(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

784
Sd/- CMM/EAST/KKD/Delhi

Dated: 23.12.2022

Copy for information to:

1. I.d. Registrar General, Hon'ble High Court of Delhi at New Delhi.
2. I.d. Principal District & Sessions Judge (Heldquarters), West, Tis Hazari Courts, Delhi.
3. I.d. Principal District & Session Judge East North East/Shahdara, Karkardooma Courts, Delhi.
4. I.d. Principal District & Session Judge Fafala House, New Delhi.
5. I.d. Principal District & Session Judge South/North West, Rohini, New Delhi.
6. I.d. District & Session Judge Dwarka, New Delhi.
7. I.d. Principal District & Session Judge South/South East, Saket, New Delhi.
8. I.d. CMMs of all Districts Tis Hazari, Patala House, Rohini, Dwarka, Saket, KKD Courts, Delhi.
9. I.d. Secretary, DLSA East, Karkardooma Courts, Delhi.
10. I.d. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
11. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
12. The Incharge Computer Branch for uploading, Karkardooma Courts, Delhi.
13. Superintendent Adm. and Care Taking Branch, Karkardooma Courts, Delhi.
14. Incharge Print Car, Karkardooma Courts, Delhi.
15. Incharge Cash Branch, Karkardooma Courts, Delhi.
16. Director of prosecution, Delhi (for Prosecution Branch KKD Courts, Delhi).
17. Chief Public Prosecutor, Karkardooma Courts, East/North East, Delhi.
18. Secretary Shahdara Bar Association, Karkardooma Courts, Delhi.
19. Lock Up Incharge, Karkardooma Courts, Delhi.
20. Information Centre, Karkardooma Courts, Delhi.
21. Video Conference Room, Karkardooma Courts, Delhi.
22. For uploading on layers.
23. Office Order File.


(JITENDRA PRATAP SINGH)
Chief Metropolitan Magistrate (East)
Karkardooma Courts, Delhi

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